

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

36. CP/116(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.04.2024**

Name of the Party: Pashmina Realty Private Limited

Section 66(1) of Companies Act, 2013

ORDER

1. Ms. Surekha Yadav a/w Mr. Avinash R. Khanolkar, Ld. Counsel for the Petitioner present.
2. At the request of Counsel, the matter is adjourned to **06.06.2024** for further consideration

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)